

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

05.12.2017

O.A./260/846/2016 B ROUTRAY & ANOTHER  
MEMO AT FL-X MAY KINDLY BE -V/S-  
PERUSED, FOR WITHDRAWAL OF OA, D/O POST  
ON MEMO

ITEM NO:42

FOR APPLICANTS(S) Adv. : Mr S K Qibha

FOR RESPONDENTS(S) Adv.: Mr. S. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Mr. S. Mohanty, Ld. Counsel for the Official Respondents, submits that the prayer of the applicant has become infructuous.</p> <p>Mr. S.K. Ojha, Ld. Counsel for the applicant submitted that he has already filed a memo that the O. A has become infructuous.</p> <p>In view of such, the O. A is disposed of has become infructuous.</p> <p>           (DR. M. KUTYUNJAY SARANGI)          MEMBER (A)       </p> <p>           ( SUSHANTA KUMAR PATTNAIK)          MEMBER (J)       </p> <p>pms</p>

Jan. 7th 05.12.17

Copins of Mr  
am busy prep  
for combats for  
both sides.

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